

ITEM NO.802

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 40808/2024

[Arising out of impugned final judgment and order dated 06-03-2024 in WRITC No. 25498/2022 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

RUPA GUPTA & ANR.

Respondent(s)

Date : 24-02-2025 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) :Mr. Rajeev Kumar Dubey, Adv. (mentioned by)
Mr. Kamendra Mishra, AOR

For Respondent(s) :Ms. Shivani Vij, AOR
Ms. Tanya Srivastava, AOR

UPON being mentioned, the Court made the following
O R D E R

1. As prayed for by the learned counsel for the petitioner, the matter stands adjourned.

2. List the matter after Holi vacation.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)